

Open drains, water scarcity make life miserable in TNSCB houses

Due to inadequate facilities, only 100 families have moved into the complex at Keeranatham

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BASIC amenities, including sanitation, elude the residents of a TNSCB housing complex at Keeranatham in Coimbatore city. Despite multiple petitions to the district authorities their concerns have not been addressed.

The housing complex which was built in 2014-15 has over 640 flats, but only 100 families reside here. Due to inadequate facilities many are not coming forward to stay here.

Residents have been particularly vocal about sanitation problems, with soak pits at several blocks overflowing with waste water. This overflow not only results in a foul smell but also serious health risks for the residents.

Susila (45), a resident, expressed her concern, stating, "Drains are left open without being connected to the soak pits. These drains and soak pits that are left open, have always been a life threat to the children and visually impaired people living in the community."

Dhanalakshmi (44), another resident, highlighted another critical issue about the construction, stating, "When the houses were allocated, doors



The TNSCB housing complex at Keeranatham in Coimbatore city was built in 2014-15 | S SENBAGAPANDIYAN

were not fixed. Most houses are without doors, and many pipelines are non-functional, making the houses unfit for living."

Water scarcity has also become a point of contention, as Kalaiselvan (43), a resident, said, "Allocating a 500L water tank for every two houses is insufficient for a family of three. Additionally, areas with elderly residents have western closets with flush tanks consuming a lot of water per flush, leading to conflicts among community members."

Water contamination in the open tanks has also added to the worries. Tanks left uncov-

ered have become breeding grounds for insects. Dead birds and dust contaminate the water.

In addition to the dire living conditions, there have been grievances regarding the allocation of houses. Rajeshwari (30) shared her ordeal, stating, "I was not allocated a house despite paying the required money and receiving tokens from the TNSCB. When I approached the officials, I was informed that the house was registered twice. I am currently living in rental accommodation, causing me financial distress."

The plight of the residents in Keeranatham has raised seri-



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ous questions about the effectiveness of the housing initiatives and the need for immediate intervention to address the deplorable conditions they are facing.

When contacted, sources in the Slum Clearance board stated that they have started the repairing of drains and it will take time to complete. Also, the official said that they will check the condition of the doors and windows.

(In September 2021 TNSCB or Tamil Nadu Slum Clearance Board was renamed by the state government as the Tamil Nadu Urban Habitat Development Board.)

Bikers snatch fake gold jewels of six-year-old

EXPRESS NEWS SERVICE @Erode

DISTRICT police are on the lookout for two people who kidnaped a six-year-old girl and robbed her of her earrings. They fled after dropping her close to her father's workplace here on Monday. The duo targeted her likely for her earrings but it was of fake gold.

"As the child was going back home with her brother after school, two unknown people came on a bike and told her that her father Selvaraj was hospitalised and had sent them to bring her along.

They asked her brother to rush home and bring clothes for their father. The boy ran home and informed their mother about it.

Subsequently, a complaint was lodged at Karungalpalam police station where they got information that the child reached her father's meat shop," police said.

"Investigation revealed that the kidnapers snatched her imitation jewellery and left her near the meat shop where her father worked. A case has been registered and the search for the duo is on," they added.

The child was kidnaped while going back home with her brother from school. She was released by the bikers near her father's shop

Karungalpalam police



RACING AHEAD

Candidates in action at the Grade-2 Police fitness examination organised by the Tamil Nadu Uniform Recruitment Board at Nehru Stadium in Coimbatore city on Tuesday | S SENBAGAPANDIYAN

Lover stabs woman for rejecting marriage offer

EXPRESS NEWS SERVICE @Coimbatore

A 23-year-old woman was stabbed by her male friend on Siruvani Road for allegedly refusing to marry him. Coimbatore District (Rural) Police have arrested the 27-year-old assailant. She was admitted to the hospital with stab injuries.

The woman was reportedly separated from her husband and was living alone with her child. She was working as a sales representative at a textile showroom at Townhall area and resides at Mettur near Perur in the Coimbatore district.

The accused S Shanmugasundaram is a daily wage labourer from Naidu Street in Perur Chettipalayam, a neighbouring village.

The woman and the man were neighbours a decade ago and he moved out of the area. He was in love with the victim since she was studying in class 10. However, she refused to accept his proposal, said police sources.

A few years back she married another person and they have a year-old-boy baby. After the birth of the baby, she separated from her husband and started to live with her parents in Mettur. Knowing she was separated, Shanmugasundaram resumed the old ties with her through mobile phone and persisted with his proposal. But

she continued to speak with him in a friendly manner. Shanmugasundaram wanted the woman to leave the child with her parent's care and to marry him. But she refused to accept it, said police.

On Monday night, around 8.20 pm, when she was returning to her residence, Shanmugasundaram waylaid her, started to argue and asked her to marry him. When she refused and told him that she would concentrate on her child's future, the suspect used foul language and stabbed her with a knife on her stomach. Even after she fell to the ground, the

suspect continued to attack her and stabbed her again. He then managed to escape from the place and the locals admitted her to the Coimbatore Medical College Hospital (CMCH).

Based on the information, the Perur police initiated an investigation and arrested Shanmugasundaram on Tuesday morning. He was booked under sections 341 (punishment for wrongful restraint), 294 (b) (uttering obscene words), 323 (punishment for voluntarily causing hurt) and 307 (punishment for attempt to murder) of the Indian Penal Code and remanded him to prison.

The woman's condition is reportedly stable and further investigation was on, said police.

TNAU set to host popular flower show after a gap of 12 years

EXPRESS NEWS SERVICE @Coimbatore

TAMIL Nadu Agricultural University (TNAU) is set to host a flower show after a gap of 12 years, from February 23 to 25 at the botanical garden, said TNAU Vice Chancellor V Geethalakshmi on Tuesday.

"When the last flower show was held in 2012, it attracted nearly 2 lakh people, and this time we are expecting even more," said VC Geethalakshmi at a press conference.

"The flower show will be held between 8am to 8pm and organised in collaboration with the Rotaract Club of Coimbatore. It

will be themed around "Let Your Dream Blossom." The event aims to raise awareness about biodiversity, environmental conservation, and the economic value of flowers. To acquire knowledge about the garden, each tree in the botanical garden will feature a QR code, allowing visitors to access digital information about the species by scanning the code. Student volunteers will also be available to provide additional information. Moreover, the show will feature models of various Indian success events like the 'Chandrayaan'," she said.

Outlining some of the attrac-

tions, the VC said, "The several attractions for visitors include a Tulip garden with flowers brought from the Netherlands, a bonsai island, a sunken Japanese garden, a flower gallery showcasing different colours of the same flower, and an oxygen park for relaxation."

Other special features include the Miyawaki forest, a fusion of multiple forest species

to reduce temperatures, orchids from tropical forests, cut flower and exotic flower galleries, a flower rangoli competition and art gallery for the students.

The show would be accessible for those in rural areas around Coimbatore who may find it challenging to visit the Ooty botanical garden, she added. "The event offers diverse activities such as



The several attractions include a Tulip garden with flowers brought from the Netherlands, a bonsai island, a sunken Japanese garden, a flower gallery, and an oxygen park.

V Geethalakshmi, TNAU Vice Chancellor

Three held for selling painkillers to college students

ERODE: THE district police arrested a three-member gang for selling painkillers to college students for drug use here on Tuesday. In all 10,000 painkiller tablets worth ₹20 lakh were seized. The accused are Dinesh Kumar (32), Ashok Kumar (22) and Bharat Kumar (32), all residents of Erode. Speaking to reporters in Chithode, Superintendent of Police, G Jawahar said, "A special team was formed to investigate gangs selling painkillers to college students in the district."

TAMIL NADU CIVIL SUPPLIES CORPORATION
COIMBATORE REGION
TENDER NOTICE
Tender reference No.: B1/0519/2024 Dated: 06.02.2024
Tamil Nadu Civil Supplies Corporation invites online electronic tenders "for the disposal of by-products of raw rice produced and to be produced during the period from 01.01.2024 to 31.12.2024".
Complete e-tender document can be viewed, downloaded and uploaded through <https://tenders.gov.in/nicesp/app> from 07.02.2024 to 14.02.2024.
The bidders have to participate in online bidding only with Digital Signature Certificate (DSC) of Class-III.
Last Date for Online Submission: 14-02-2024 till 11.00 AM
Tender Opening Date & Time: 15-02-2024 at 11.30 AM
SENIOR REGIONAL MANAGER
TAMILNADU CIVIL SUPPLIES CORPORATION LIMITED
COIMBATORE
No.79/PRO/KOVI/2024

ORIGINAL LAND DOCUMENT LOST
I, RAMANATHAN, aged about 77 years, (Aadhar No. 6095 4684 4406) son of Late Palaniounder, residing at 4/302/1, Opp. Govt. High School, Mampalayam, Pallipalayam Agraharam Post, Kumarapalayam Taluk, Namakkal district do hereby inform to General Public. On 20.12.2023, I have lost the original land document pertaining to my properties registered in Doc. No.608/2010 and 609/2010 Dated 4.2.2010 registered at SRO Perundurai. If any one finds the said document, please contact me over Phone No.96266 88999 and 74022 88999 or Near Police Station or at the following residential Address.
Ramanathan son of Late. Palaniounder, D.No.4/302/1, Opp. Govt. High School, Mampalayam, Pallipalayam Agraharam Post, Kumarapalayam Taluk, Namakkal district. Cell No. 96266 88999 and 74022 88999

NAME CHANGE
I, MURTUZA MUSTUFA CHAPIWALA S/o. Mustafa H (Native District : Salem) DOB : 13.11.1980 Residing at D. No. 29, Ottukara Chinnaiya Street, Karungalpalam, Erode-638 003, Erode District. Shall henceforth be known as MURTUZA MUSTUFA
Date : 27.01.2024
Place : Erode
MURTUZA MUSTUFA CHAPIWALA

NAME CHANGE
My daughter, V EZHIL PRABHA, born on 22nd May 2001 (native district: Tiruchirappalli), residing at Old No. 84/57, New No. 28/60, Arokianathar Street, Pollachi, Coimbatore 642 001, shall henceforth be known as V.N PRABHA.
N VADIVEL (Father)
Coimbatore, 12th November 2018

NAME CHANGE
I, MUSTUFA HUSENI BHAI TAIYEBALI CHAPIWALA (Native District : Sidhpur, Gujarat) DOB : 03.04.1954 Residing at D. No. 29, Ottukara Chinnaiya Street, Karungalpalam, Erode-638 003, Erode District. Shall henceforth be known as MUSTUFA H
Date : 27.01.2024
Place : Erode
MUSTUFA HUSENI BHAI TAIYEBALI CHAPIWALA

INVITATION FOR EXPRESSION OF INTEREST (FORM G)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the Corporate debtor along with PAN & CIN / LLP No.	M/s. CBC Fashions (Asia) Private Limited U18101TZ2008PTC014581
2. Address of the Registered Office	# 11, C.B.C. Building, M.R. Nagar, K.N.P. Colony (PO) Dharapuram Road, Tirupur - 641 608
3. URL of Website	NA
4. Details of place where majority of fixed assets are located	# 11, C.B.C. Building, M.R. Nagar, K.N.P. Colony (PO) Dharapuram Road, Tirupur - 641 608
5. Installed capacity of main products / services	Furnished in IM
6. Quantity and value of main products / services sold in last financial year	Furnished in IM
7. Number of employees / workmen	Not available
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	No Website, will be furnished in IM
9. Eligibility for resolution applicants under section 25(2) (h) of the Code is available at URL:	The interested parties / prospective Resolution Applicants shall submit the Expression of Interest in accordance with sub regulation 7 of Regulation 36A of the IBCI (Insolvency Resolution Process for Corporate Persons) Regulation 2016 (CIRP Regulations). The eligibility criteria is mentioned in the detailed invitation of EOI to submit Resolution Plan pursuant to sub Regulations (3) (a) of Regulation 36(A) of CIRP Regulations, which can be obtained from email address cbcfashions.cirp@gmail.com
10. Last date for receipt of Expression of Interest	22.02.2024
11. Date of issue of provisional list of prospective resolution applicants	03.03.2024
12. Last date for submission of objections to provisional list	08.03.2024
13. Date of issue of final list of prospective resolution applicants	18.03.2024
14. Date of issue of Information Memorandum, Evaluation Matrix and request for Resolution Plans to prospective Resolution Applicants	23.03.2024
15. Last date for submission of Resolution Plans	22.04.2024
16. Process email id to submit Expression of Interest	cbcfashions.cirp@gmail.com

R. RAGHAVENDRAN, B.Com., FCA., CISA., Resolution Professional
M/s. CBC Fashions (Asia) Private Limited
Regd No. : IBB/IFA-001/TP-P00211/2017-18/10411
Flat No.3, Dhruvatar Apartments
241, Dr.Rajendra Prasad Road
Tatabad, Coimbatore - 641 012
AFA Valid upto 29/10/2024

Date : 07.02.2024
Place : Coimbatore

JO OPPORTUNITIES
General
Bharat Electronics Limited
Bharat Electronics Limited, a Navaratna category Central Public Sector Enterprise and India's leading Professional Electronics Company under Ministry of Defence Government of India requires 09 Deputy Engineers on Short Term basis for 02 years (02 Electronics and 07 Mechanical), 05 Project Engineer (Electronics) on short term basis and 01 Trainee Officer (Finance) on short term basis for its manufacturing Unit located at NDA Road Pashan, Pune.
For further details, please visit CAREERS Link on website <http://www.bel-india.in>
'Har Ek Kaam Desh Ke Naam'

CALL FOR APPOINTMENTS
Applications are invited for various leadership positions - Pro-Chancellor, Vice-Chancellor, Pro-Vice Chancellor, Deans, Director, Senior Professor from experienced & qualified academic/industry experts. Detailed resume to be sent to chancellor@sastra.ac.in by Feb 11, 2024. Attractive pay & performance based career progression.

KERALA LIVESTOCK DEVELOPMENT BOARD LTD.
(A Govt. of Kerala Undertaking)
Gokulam, Pattom PO., Thiruvananthapuram - 695004 Ph: 0471-2440920, 2449138
No.PMB/230/2024
REQUIRES
Dated: 03-02-2024
Applications are invited from Engineering Graduates/Post Graduates in Computer Science or Information Technology as IT resource persons on contract basis for a period of one year for establishment of PMU of National Digital Livestock Mission. The candidate should have minimum two years experience. Number of positions 3 (three). Last date of submission of application: 28/02/2024.
For more details logon to www.livestock.kerala.gov.in
Sd/- Managing Director

